

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO.3704**

**TO BE ANSWERED ON THE 9TH AUGUST, 2016/SHRAVANA 18, 1938 (SAKA)
USE OF ILLEGAL WEAPONS FOR CRIME**

†3704. SHRIMATI KAMLA DEVI PAATLE:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has received complaints with regard to use of unlicensed/illegal/banned arms by criminals in several parts of the country;

(b) if so, the details thereof indicating the total number of such cases reported, illegal arms/weapons seized/confiscated, persons arrested, convicted and the action taken against the guilty during each of the last three years and the current year, State-wise;

(c) whether the Government has made any assessment regarding the total number of illegal arms/weapons in the country and if so, the details thereof; and

(d) the details of directives issued by the Government to the States and the Police Departments to check proliferation of such arms along with the other measures taken to check such crimes in the country?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a): Yes, Madam. There have been reports of arresting and filing criminal cases against a number of persons under the relevant provisions of the Arms Act, 1959.

(b): The details of cases relating to unlicensed, licenced, other arms and ammunitions seized; and persons convicted/arrested etc., state-wise, are at Annexure – I and Annexure – II respectively.

(c): National Crime Records Bureau (NCRB) has started assessment and collection of data regarding seizure of illegal arms/ ammunitions from 2014 onwards and put it on their website under the caption “crime in India”.

(d): The compliance of various provisions of the Arms Act is the responsibility of all concerned in particular the State Governments/UTs. There are provisions under the Arms Act to take punitive action against those who violate the Act. Further, Central Government wherever necessary issues directions to the State Governments/UTs for strict compliance of the Arms Act. The Act has elaborate provisions, under Section 19 to 27 to curb possession, illegal trade and use of unlicensed arms. In addition to the State Police Authorities, Personnel of the Central Arms Police Forces have also been empowered to search and seize arms, illegally held/ traded by any person.

State/UT wise unlicensed arms seized, licensed arms seized, others arms seized, ammunition seized in number and ammunition seized in KGs under the Arms Act, 1959 during 2014

SL	State/UT	Arms seized				Ammunition seized	
		Total	Unlicensed (Crude & Country Made)	Licensed (Factory Made)	other	In Number	In KGs
1	2	3	3.1	3.2	3.3	4	5
1	Andhra Pradesh	109	62	7	40	77	0.0
2	Arunachal Pradesh	47	42	5	0	3065	61.0
3	Assam	423	322	73	28	3279	186.0
4	Bihar	1942	1790	24	128	7811	651.2
5	Chhattisgarh	684	225	1	458	129	259.0
6	Goa	1	0	0	1	0	0.0
7	Gujarat	682	560	32	90	822	5.0
8	Haryana	1697	1451	8	238	1843	81.6
9	Himachal Pradesh	20	4	15	1	0	0.0
10	Jammu & Kashmir	230	142	5	83	6747	6.0
11	Jharkhand	408	343	15	50	586	75.8
12	Karnataka	290	72	12	206	122	3.0
13	Kerala	234	77	3	154	92	1.0
14	Madhya Pradesh	10077	3228	87	6762	1712	38.5
15	Maharashtra	1488	788	40	660	1674	0.0
16	Manipur	51	50	0	1	793	33.0
17	Meghalaya	29	18	0	11	346	0.0
18	Mizoram	49	12	36	1	12717	76.9
19	Nagaland	377	329	19	29	3704	647.0
20	Odisha	763	241	92	430	1364	36.4
21	Punjab	557	495	11	51	861	810.0
22	Rajasthan	4939	1746	293	2900	1651	122.2
23	Sikkim	1	1	0	0	0	0.0
24	Tamil Nadu	172	97	6	69	29	15.0
25	Telangana	88	28	4	56	65	0.0
26	Tripura	2	2	0	0	0	0.0
27	Uttar Pradesh	24583	15327	400	8856	31554	208.0
28	Uttarakhand	636	483	0	153	223	32.0
29	West Bengal	3632	3506	1	125	7040	301.0
	TOTAL STATE(S)	54211	31441	1189	21581	88306	3649.6
30	A & N Islands	0	0	0	0	0	0.0
31	Chandigarh	18	14	0	4	10	41.0
32	D&N Haveli	0	0	0	0	0	0.0
33	Daman & Diu	0	0	0	0	0	0.0
34	Delhi UT	1205	859	9	337	20794	1955.0
35	Lakshadweep	0	0	0	0	0	0.0
36	Puducherry	19	5	0	14	0	0.0
	TOTAL UT(S)	1242	878	9	355	20804	1996.0
	TOTAL (ALL INDIA)	55453	32319	1198	21936	109110	5645.6

State/UT wise cases registered (CR), cases charge sheeted (CS), cases convicted (CV), persons arrested (PAR), persons charge sheeted (PCS) and persons convicted (PCV) under the Arms Act, 1959 during 2012-2014

SL	State/UT	2012						2013						2014					
		CR	CS	CV	PAR	PCS	PCV	CR	CS	CV	PAR	PCS	PCV	CR	CS	CV	PAR	PCS	PCV
1	Andhra Pradesh	301	305	88	549	555	46	280	215	35	374	380	65	121	88	14	264	166	39
2	Arunachal Pradesh	11	12	4	14	12	4	15	9	2	10	7	2	26	14	1	29	31	1
3	Assam	539	320	15	575	232	31	630	281	14	563	347	22	473	290	32	1166	378	33
4	Bihar	1813	2069	497	2479	2843	681	1614	1519	534	2306	2397	817	1764	1648	363	2433	1978	488
5	Chhattisgarh	883	884	193	914	914	236	954	952	190	978	977	257	782	778	418	801	1479	426
6	Goa	12	1	1	20	2	1	7	3	0	12	5	0	2	4	0	0	6	0
7	Gujarat	512	464	11	713	695	13	417	410	25	583	583	29	586	426	18	819	642	22
8	Haryana	1402	1449	515	1495	1559	531	1446	1436	439	1539	1546	477	1564	1523	373	1715	1661	373
9	Himachal Pradesh	15	15	1	25	25	1	21	16	1	33	36	1	18	13	1	32	26	1
10	Jammu & Kashmir	186	148	5	310	308	5	173	103	9	207	207	6	181	79	5	161	150	8
11	Jharkhand	570	519	275	1100	1055	459	515	484	264	1039	1100	434	459	442	208	639	801	238
12	Karnataka	124	115	7	219	223	11	116	98	6	187	171	9	107	105	4	260	223	5
13	Kerala	293	286	36	536	526	77	259	219	17	407	410	32	273	236	18	398	350	43
14	Madhya Pradesh	10827	10811	3940	10970	10967	3869	12798	12796	3600	13026	13042	3700	11595	11592	4473	12536	12536	4641
15	Maharashtra	1166	1117	41	1565	1521	60	1000	968	36	1408	1275	47	1412	1270	38	1888	1766	45
16	Manipur	15	8	4	18	8	9	17	1	2	22	1	3	11	12	2	10	12	2
17	Meghalaya	20	10	0	26	14	0	26	13	0	27	13	0	59	17	0	63	33	0
18	Mizoram	37	27	31	38	33	29	37	36	11	61	29	19	20	27	22	30	46	26
19	Nagaland	101	88	85	153	166	105	186	132	84	267	122	62	222	170	92	251	197	104
20	Odisha	602	514	14	1190	1124	26	719	604	20	1250	1196	31	533	471	29	721	779	45
21	Punjab	888	687	458	971	842	488	647	701	499	742	751	515	513	483	401	573	593	419
22	Rajasthan	4992	4944	3874	5172	5173	4098	5304	5248	4163	5501	5489	4456	5232	5161	4597	5536	5536	4741
23	Sikkim	1	1	2	3	5	2	2	2	2	2	2	6	2	0	2	3	0	2
24	Tamil Nadu	180	122	39	274	162	66	193	162	35	285	273	62	275	224	40	447	416	74
25	Telangana													105	137	4	226	209	9
26	Tripura	15	16	1	35	34	2	15	11	1	23	31	1	4	9	1	6	23	4
27	Uttar Pradesh	26396	26203	21035	26556	26391	21136	22822	22663	18727	22983	22837	18752	25097	24990	17359	25322	25227	17436
28	Uttarakhand	503	497	1517	508	524	1508	587	557	792	600	572	654	636	645	597	762	752	645
29	West Bengal	1722	1971	25	2911	2172	29	2531	1993	32	3186	3139	48	2360	2564	16	4660	3374	19
	TOTAL STATE(S)	54126	53603	32714	59339	58085	33523	53331	51632	29540	57621	56938	30507	54432	53418	29128	61751	59390	29889
30	A & N Islands	0	0	0	0	0	0	1	1	0	5	5	0	0	0	2	0	0	6
31	Chandigarh	18	21	5	17	26	6	16	14	12	22	19	12	17	14	14	18	14	15
32	D&N Haveli	1	0	0	2	0	0	1	2	0	1	3	0	0	0	0	0	0	0
33	Daman & Diu	0	0	0	0	0	0	1	0	0	1	0	0	0	1	0	0	1	0
34	Delhi UT	1017	914	1442	1194	1093	1660	921	872	1079	1086	1071	1372	753	686	687	838	814	820
35	Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
36	Puducherry	214	214	18	232	232	21	91	91	27	241	241	30	53	55	3	63	55	4
	TOTAL UT(S)	1250	1149	1465	1445	1351	1687	1031	980	1118	1356	1339	1414	823	756	706	919	884	845
	TOTAL (ALL INDIA)	55376	54752	34179	60784	59436	35210	54362	52612	30658	58977	58277	31921	55255	54174	29834	62670	60274	30734
